HIGH COURT OF MANIPUR IMPHAL

NOTIFICATION

30th November, 2017

No. HCM/A-49/92-A&E IV(Pt.2) Consequent upon the Main Stenography Test held on 25th November, 2017, the following candidates whose roll numbers given against their names are hereby called for Viva-Voce on 5th December, 2017 in the High Court Complex at 10:00 am.

Name	Roll No.
KABORAMBAM SAPANA CHANU	002
KABORAMBAM LARSON	003
LUCY GURUMAYUM	007
MS SAMUEL	010
LAMGOULUN GANGTE	011
THOKCHOM SANJOY SINGH	013
HAOBIJAM PRATIMA DEVI	017
OINAM THOIBA MEITEI	019
LHAINEICHONG HAOKIP	021
NINGTHOUJAM RAJESHOWER SINGH	038

The candidates are to be present 30 minutes before the commencement of the Viva-Voce.

Sd/(N. ROJIT SINGH)
REGISTRAR(ADMN./PM&P)
HIGH COURT OF MANIPUR
The 30th November, 2017

Endt. No. HCM/A-49/92-A&E IV(Pt.2)

- 1. The Registrar, High Court of Manipur
- 2. The CPC, High Court of Manipur
 - He is requested to upload the above notification and Admit cards of the candidates in the Official Website of this Registry.
- 3. The Jt. Registrar (Amn./PM&P), High Court of Manipur.
- 4. The Private Secretary to Hon'ble the Acting Chief Justice.
- 5. The Private Secretary to Hon'ble Mr. Justice Kh. NobinSingh.
- 6. P.S. to Registrar General, High Court of Manipur.
- 7. Notice Board/Guard File/Concerned File.

REGISTRAR(ADMN./PM&P) HIGH COURT OF MANIPUR